Ministr y				Amount		
r.				(Rs. lakhs)		
Information	n an	d Broa	ad-			
casting	•	•	•	•		32
Irrigation a	and]	Power				3,98
Natural Resources and						
Scientific		earch			•	19
Production	l	•				1,61
Transport		•				9,30
Works, Housing and						
Supply						6,01
States		•	•			71
Railways	•	•	•	•		12.00
*					_	
			OTAL		56.78	
*-		•	-			5-51-5

CAPITAL OUTLAY ON SCHEMES OF GOVERNMENT TRADING · (3)

652. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to state:

- (a) the number of schemes of Government Trading operated each Ministry during 1954-55;
- (b) the contribution of each such scheme and of each Ministry to the net outlay of Rs. 58 crores in the revised estimates for 1954-55;
- accumulated net capital outlay to the end of the year 1953-54 on each scheme of Government Trading:
- (d) the value of stores and purchases lying with each scheme of Government Trading at the end of the year 1953-54; and
- (e) whether the excesses of net outlay over the value of stores and stocks lying in each scheme to end of 1953-54 is proposed to be written back to revenue over a period of vears?

MINISTER FOR REVENUE THE AND CIVIL EXPENDITURE M. C. Shah): (a) to (e). The information is being collected and will be laid on the Table of the Sabha in due course.

Mysore Iron and Steel Works

653. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to state:

- (a) whether the annual losses of the Mysore Iron and Steel Works are at present being met by loans given by the Central Government.
- (b) whether the Central Government loans to this Works are given on the guarantee of the State Government or direct:
- (c) whether the annual accounts of this undertaking are regularly published:
- (d) the year of its latest annual accounts received by the Central Government: and
- (e) the extent of losses suffered by this undertaking during each of the last four years?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. С. Sнан): (a) No. Sir.

- (b) Loans are given to the State Government for specified approved Development Projects and not to the Works: hence question of guarantee does not arise.
- (c) No, Sir. This Government are not aware as it is a State Government Project.
- (d) and (e). Do not arise in view of (c) above.

CENTRAL SOCIAL WELFARE BOARD

- 654. SHRI M. VALIULLA: Will the Minister for Education be pleased to state:
- (a) the extent of control exercised by the Central Social Welfare Board over the voluntary organisations that are receiving grants from Government: . . de
- (b) whether а Committee appointed to see to what extent control can be exercised;
- (c) if so, what are the recommendations of that Committee; and
- (d) whether there is any commit tee to find out which agencies deserve assistance from Government?